

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 312
32/271/272/ND/2020

IN THE MATTER OF:

M/s. Union of India

.....APPLICANT/PETITIONER

Vs

Tavishi Interprises Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 271-272

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Harish Vaidyanathan Shankar, CGSC with
Adv. Srish Kumar Mishra and Adv. Alexander
Mathai Paikaday.

For the SFIO : Ms Sumaiya Bansal, Sr Prosecutor with
Adv Upanshu Saini and Adv Shubhi Agarwal

HYBRID HEARING (PHYSICAL & VC)

ORDER

Pleadings are complete. The parties are directed to file list of dates, events and issue based chart etc. within ten days.

List the matter on **23.09.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**